

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6441 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Yomge Ado,
District & Sessions Judge, Tezu,
Lohit District, Arunachal Pradesh

Dated Guwahati, 1 Nov, 2019.

Sub:- Casual leave.

Ref:- Application dated 30.11.2019.

Sir,

With reference to the above, I am directed to inform you that, you have been granted 2 (two) days casual leave on 13.11.2019 and 14.11.2019 along with station leave permission, subject to availability of casual leave in your credit for the year 2019. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ ⁶⁴⁴³64427A, dated 1.11.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

01/11/19
JT. REGISTRAR (VIGILANCE)

Rolas